



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Promotion in J&K Legal (Gazetted) Service.

Government Order No: **6133** -LD(Estt) of 2017.
Dated : 27 - 12 - 2017.

Pending confirmation by the Departmental Promotion Committee/Public Service Commission, sanction is hereby accorded to the officiating promotions of the following Assistant Legal Remembrancers/Public Law Officers as Deputy Legal Remembrancers/Senior Law Officers in their own pay and grade, with charge allowance as admissible under rules:-

S/Shri

- i. Ashish Gupta;
- ii. Suhail Muzaffar;
- iii. Syed Sarfaraz Zahoor Rizvi;
- iv. Khursheed Ahmad Bhat;
- v. Sajad Un Nabi Gashroo;
- vi. Rais Ahmad Qazi;
- vii. Shabeer Ahmad Deedad;
- viii. Shashi Kant Bhagat;
- ix. Smt. Eashani Sen;
- x. Rahoof Ahmad Khan; and
- xi. Suhail Hassan Tantray

Consequent upon the above, the following transfers and postings are hereby ordered with immediate effect:-

1. Mr. Ashish Gupta on his placement as Deputy Legal Remembrancer/Senior Law Officer will continue in the Department of Law, Justice and Parliamentary Affairs;
2. Mr. Suhail Muzaffar on her placement as Deputy Legal Remembrancer/Senior Law Officer is transferred from Power Development Department and posted in the Home Department;
3. Mr. Syed Sarfaraz Zahoor Rizvi on his placement as Deputy Legal Remembrance/Senior Law Officer will continue in the Home Department;

